Food for Work Scheme in Andaman and Nicobar Islands

2963. SHRI MANORANJAN BRAK-TA: Will the Minister of AGRICUL-TURE AND IRRIGATION be pleased to state:

- (a) whether Government received demand for taking up schemes under Food for work scheme in the Union Territory of Andaman and Nicobar Islands: and
- (b) whether the Government feel it necessary to start food for work for gainful employment and rural development in the Union Territory of Andaman and Nicobar Islands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) No. Sir.

(b) Yes. Although the Union Territory Administration had shown its inability to implement the Food for Work Programme, the Union Territory Administration is being persuaded to take advantage of the scheme to generate additional employment opportunities and create durable community assets.

Land for Educational, Religious and Social Institutions

2964. SHRI SHANKERSINHJI VAGHELA:

SHRI FAQUIR ALI ANSARI:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) whether it is a fact that land had been allotted in Delhi/New Delhi to some educational, religious and social organisations for construction of buildings in 1976-77 and 1977-78; and
- (b) the details thereof and the criteria adopted for such allotment?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The details of allotment are furnished in the Statement attached.

The criteria is:

- (i) It should be a organization registered under the Societies Registration Act, 1860.
- (ii) It should be of a non-profit making character.
- (iii) Its case should have been sponsored by the concerned Ministry or the Department concerned of Delhi Administration; and
- (iv) Financial position of the society should be sound.

Statement

List of Educational Religious and Social Institutions/Organisations to whom land has been allotted during the year 1976-77 and 1977-78.

Si. Name of the Institutions/ No. Organisations

- 1. Indian Mountaineering Foundation.
- 2. Central Social Welfare Board.
- 3. Bharti Vidye Bhawan.
- 4. K. G. Junior School, Moti Bagh-II.
- 5. Delhi Distt. Cricket Association.
- 6. Parent-Teachers Association, S-III R. K. Puram, New Delhi
- 7. National Association for Blinds.
- 8. Delhi Public School, R. K. Puram.
- 9. National Academy of Medical Sciences.
- 10. Convent Jesus and Marry School,
- 11. Secy. Children Education Trust of India.

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S.No. Name of the Institutions/ Organisations

- 12. Secy. Bhartiya Adamjati Sevak Sangh.
- 13. Delhi Library Board.
- 14. Kendrıya Vidyalaya.
- 15. Dr. Zakir Hussain Trust.
- 16. South Delhi Educational Society.
- 17. Andhra Education Society.
- 18. Vedic Cultural Centre.
- 19. South Delhi Welfare Association.
- 20. Indo German Social Service Society.
- 21. Institute of Company Secre-
 - 22. Centre for Policy Research.
 - 23 Rashib Jain Sabha.
 - 24. Jain Trust, Lawrence Road.
- 25. Asthma and Bronchistic Hospital between Gautam Nagar and Ring Road.
 - 26. War Widow Association.
 - 27. New Green Field Edu. Society.
- 28. Modern Public School Edu. Society.
- 29. Tagore International School Society.
 - 30. Gyan Mandir Education Society.
 - 31. Council of Child Welfare.
 - 32 Hill Grove Edu. Society.
 - 33. Skin Institute.
 - 34. Bhartiya Gramin Sangh.
- 35 Suraj Mal Memorial Edu. Society.
 - 36. Raj Rajeshwari Devi Temple.
 - 37. Blue Bell Edu. Society.
 - 38. National Book Trust of India.

- Sl. Name of the Institutions/ No. Organisations
 - 39. P. C. Rajaratnam Institute.
- 40. Indian Federation of United National Association.
 - 41. Gurdwara Pishori.
- 42. Cambridge Foundation Education.
 - 43. Shri Guru Singh Sabha.
 - 44. New Era Education Society.
 - 45 Arya Samaj Vivek Vıhar.
 - 46. Aggarwal Welfare Society.
- 47. S. S. Mota Singh (Nila) Charitable Trust.
 - 48 Shri Guru Singh Sabha.
 - 49. Shri Sanatan Dharama Sabha.
 - 50. Arya Samaj, Pankha Road.
- 51 Janakpuri Res. Dharmic Sangh.
- 52. Gurudwara Shri Guru Singh Sabha Krishna Nagar.
- 53. Arya Samaj, Lawrence Road.
- 54. Adarsh Dharmarth Trust.
- 55 Sri Sanatan Dharam Sabha.
- 56. Ashok Vihar II, Panchayati Dharmarth Trust.
 - 57. Sant Nirenkari Mandal.
- 58. Shri Guru Singh Sabha, Central Zone.
 - 59. Sri Guru Singh Sabha, 'A' Block.
 - 60. Sri Sanatan Dharma Sabha.
 - 61. Oberoi Education Society.
- 62. Guru Nanak Darbar Satsang: Sabha.
 - 63 Federation of Indian Publishers...
 - 64. Shri Sanatan Dharma Sabha.
 - 65. Delhi Franshilian Society.

Sl. Name of the Institutions/ No. Organisations

- 66. St Marks Christman Edu. Society
- 67 Shri Guru Singh Sabha Ashok Vihar
 - 68 Radha Swami Satsang Sabha
 - 69 Kunda-Kund Bharti.
 - 70 Arvachin Siksha Samıtı
 - 71 Sri Ram Mandir Samiti
- 72 Archbishop Angelo Fernandes (Delhi Catholic Archidocese)
- 73. Archbishop Angelo Fernandes (Delhi Catholic Archidocese)
- 74 Aggarwai Dharmshala Charitable Trust, Basti Regar, Karol Bagh, New Delhi
 - 75 Archan Welfare Society
 - 76 Arya Sama; Vasant Vihar
 - 77 Arya Samaj Vasant Vihar
 - 78 Guru Nanak Satsang Sabha
- 79 Panchshila Coop House Building Society.
- 80 Gujranwala Coop House Building Society

Allotment of Land for Schools in D.I.Z. Area, New Delhi

2965 SHRI DALPAT SINGH PARASTE Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state.

- (a) the names of schools (private and recognised) which were earlier allotted land in D.I Z Area, New Delhi and have so far not been given possession thereof;
- (b) the particulars of land so allotted and why the possession of land was not given to them; and

(c) when they are to be allotted the alternative site and the particulars of the site to be allotted to them and when they are likely to be given possession of the land definitely?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT). (a) Jain Happy School and R M Arya Girls Primary School (Private recognised Schools).

- (b) Jain Happy School and R.M. Arya Girls School were allotted 1 363 acres and 1 249 acres of land respectively, in Edward Square The attes were affected by the re-alignment of Peshwa Road Hence possession could not be given
- (c) A site measuring about 215 acres in the area between Lawrence Square and Havlock Square is proposed for Jain Happy School A large number of built-up structures exist on the site The allotment of the site depends on vacation of these structures As vacation takes time, it is difficult to indicate the time by which the new site will be allotted and possession given

Allotment of land to R.M. Arya Girls School was cancelled in July, 1976 The School has not applied for allotment of another site

Oustees from Turkman Gate. Delhi

2966 SHRI PRADYUMNA BAL-Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

- (a) the number of oustees of Turkman Gate Area, Delhi who have been allowed to occupy Government Quarters located at Thompson Road, New Delhi,
- (b) the reasons for which non-entitled persons have been allowed to occupy Government quarters after depriving entitled government servants; and